

(b) whether despite stringent restrictions, many live birds there were surreptitiously sold in the local market by some employees of the Institute;

(c) whether any inquiry has been held in the matter; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) to (d). The matter is under investigation.

भारतीय इतिहास अनुसंधान परिषद का पुस्तकालय और प्रलेखन केन्द्र

10662. श्री छोटू भाई गामितः क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान हिन्दुस्तान दिनांक 13 अप्रैल, 1979 में प्रकाशित इस समाचार की ओर दिलाया गया है कि मंत्रालय की जांच समिति द्वारा भारतीय इतिहास अनुसंधान परिषद के पुस्तकालय और प्रलेखन केन्द्र की जांच के परिणामस्वरूप लाखों रुपये के दुर्दानियोग का पता लगा है ; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है :

शिक्षा, समाज कल्याण और संस्कृति मंत्री (श्री प्रताप चन्द्र चन्द्र) : (क) और (ख) जी, हां। मंत्रालय द्वारा कोई जांच समिति गठित नहीं की गई। तथापि, भारतीय ऐतिहासिक अनुसंधान परिषद ने मामले की जांच करने के लिए एक विशेषज्ञ समिति गठित की है। उनकी रिपोर्ट प्रतीक्षित है।

गोहत्या पर प्रतिबंध के लिए मुसलमानों का समर्थन

10663. श्री एस० एस० सोमानी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ विख्यात मुसलमान राजनैतिक नेताओं अथवा पर्याप्त मुसलमान जनसंख्या वाले राज्यों के कुछ राजनैतिक नेताओं ने भी गोहत्या पर प्रतिबंध का समर्थन किया है ; और

(ख) यदि हां, तो ऐसे नेताओं के नाम क्या हैं और वे किन किन राज्यों के हैं तथा केन्द्र सरकार का उम पर क्या प्रतिक्रिया है ?

कृषि और सिंचाई मंत्री श्री सुरजीत सिंह बरनाला) : (क) तथा (ख). सरकार के पाम गंहत्या पर प्रतिबंध लगाने का समर्थन करने वाले व्यक्तियों की कोई सूची नहीं है, तथापि स्थिति यह है कि जम्मू व कश्मीर राज्य में (जहां मुसलमानों की संख्या काफी अधिक है) गंहत्या पर प्रतिबंध है।

Urban Land (Ceiling and Regulation) Act, 1976

10664. SHRI S. R. DAMANI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government have taken a decision on the suggestions made by certain States for the Amendment to Urban Land (Ceiling and Regulation) Act, with regard to the urban areas which should be brought under the purview of the ceiling applicability to agricultural lands, criteria for exemption, principles for distribution of land, removal of restrictions on transfer of vacant land or built-up property and simplification of procedures; and

(b) if so, the details thereof and the action being taken by the Government in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) Does not arise. The Government of India is awaiting the Supreme Court's judgment on the challenges to the provisions of the Act made before it in several writ petitions before deciding on the lines of amendment.

Land Under Abadi Cultivation and Forests

10665. SHRI R. L. KUREEL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) total land in abadi in the country;

(b) total land being used for cultivation;

(c) total land which was converted into agricultural land after cutting forests during the last three years ending 31st March, 1979; and

(d) total amount spent for converting the forest land into agricultural land during the same period?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The data on land use are collected according to the nine-fold classification. There is no separate classification relating to 'Land in abadi'. However, one of the classifications relates to 'area under non-agricultural uses' which includes all lands occupied by buildings, roads and railways or under water i.e. rivers and canals and other lands put to uses other than agriculture. The land put to non-agricultural uses in the country is placed at 17.39 million hectares during 1975-76 (latest available).

(b) The area under cultivation (net area sown and current fallows) is put at 154.75 million hectares during 1975-76 (latest available).

(c) The statistics are not readily available in the Department of Agriculture. They are being collected and will be placed on the Table of the House.

(d) It is not possible to compile any such information as conversion is entirely done by private beneficiaries themselves.

Metering of Telephones in Mansa Mandi (Punjab)

10666. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the subscribers of Mansa Mandi (Punjab) have lodged any protest against metering of telephones in that exchange;

(b) whether the monthly bills of subscribers have doubled as compared to pre-meterised process; and

(c) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) The information is being collected and will be placed on the table of the House as soon as possible.

Setting up of veterinary Hospitals

10667. SHRI DALPAT SINGH PARASTE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether some decision has been taken recently to set up some veterinary hospitals;

(b) if so, the State-wise details thereof; and

(c) whether Government have conducted any survey to ascertain as to the State having the highest incidence of cattle mortality due to various diseases?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The Working Group on Animal Husbandry for the formulation of the Medium Term Plan and Annual Plan examined the proposals of the State Governments and Union Territories and recommended *inter alia* the setting up of new veterinary hospitals.